

कन्नौज के मैसर्स बलदेव प्रसाद सीताराम के
विरुद्ध करारबन्धन का मामला

5162. श्री अटल बिहारी वाजपेयी :
क्या वित्त मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह सच है कि मैसर्स बलदेव
प्रसाद सीताराम ज्वैलर्स, कन्नौज के विरुद्ध
आयकर अपबन्धन का मामला पकड़ा गया है ;

(ख) यदि हाँ, तो इस मामले में क्या कार्य-
वाही की गई है ; और

(ग) गत पांच वर्षों में इस फर्म ने कितना
आय कर दिया है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री
मोरारजी देसाई) : (क) कर बचाने के कथित
आरोप की जांच पड़ताल चल रही है ।

(ख) जांच पूरी होने के बाद आवश्यक
कार्यवाही की जायेगी ।

(ग) सूचना इकट्ठी की जा रही है और
सदन की मेज पर रख दी जायेगी ।

CENTRAL EXCISE DUTY ON 'BLACK TEA'

5163. SHRI HEM RAJ : Will the
Minister of FINANCE be pleased to
state :

(a) whether it is a fact that the ex-
cise duty now charged on black tea
from tea gardens in Himachal Pradesh,
Uttar Pradesh and Bihar is 30 paise
instead of 18 paise as originally fixed
in 1963;

(b) whether it is also a fact that the
black tea of these weak gardens is
fetching low prices; and

(c) if so, whether Government pro-
pose to reduce this duty to the origi-
nal figure of 1963 ?

THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE (SHRI
MORARJI DESAI) : (a) Yes, Sir.

(b) The factual position is that black
tea produced in the Kangra and Mandi
Areas (in Himachal Pradesh) is fetch-
ing lower price than the average price
of black tea from other areas sold at
Calcutta and Cochin auctions.

(c) The question regarding the de-
sirability or otherwise of reduction in
Central Excise duty on black tea pro-
duced in the Kangra and Mandi areas
in Himachal Pradesh is under study.

REPAYMENTS OF LOANS BY STATES

5164. SHRI S. R. DAMANI : Will
the Minister of FINANCE be pleased
to state :

(a) whether Government propose to
revise the terms of repayment of loans
by the States;

(b) if so, whether any scheme has
been forwarded to the State Govern-
ments in this connection; and

(c) the reaction of State Govern-
ments thereto ?

THE DEPUTY PRIME MINISTER
AND MINISTER OF FINANCE (SHRI
MORARJI DESAI) : (a) to (c). A
tentative scheme of consolidation of
all Central Government loans advanc-
ed to the States up to 31st March, 1967
and outstanding on 31st March, 1968
(except certain special categories like
fertilizer loans, ad hoc loans, ways
and means advances etc.,) along with
the refixation of the repayment terms
and rationalisation of interest rates,
has been forwarded to the States in
January last for their views. No State
Government has so far given its views.

मैसूर राज्य में सिनेमा मालिकों से आयकर की बकाया राशि

5165. श्री रामचन्द्र बीरप्पा : क्या
वित्त मंत्री यह बताने की कृपा करेंगे कि
पिछले चार वर्षों में मैसूर राज्य में सिनेमा
के मालिकों की ओर आयकर की कितनी
राशि बकाया है, उन मालिकों के नाम क्या
हैं और उपरोक्त राशि वसूल करने के लिये
क्या कार्यवाही की गई है ?

उप-प्रधान मंत्री तथा वित्त मंत्री (श्री
मोरारजी देसाई) : सूचना इकट्ठी की जा
रही है और यथासम्भव भी शीघ्र ही सदन की
मेज पर रख दी जायेगी ।